



सत्यमेव जयते

Department of Telecommunications  
Ministry of Communications  
Government of India

## Pandit Deendayal Upadhyaya Telecom Skill Excellence Award 2022

The Department of Telecommunications (Ministry of Communications) invites online nominations for **Pandit Deendayal Upadhyaya Telecom Skill Excellence Award 2022** from the citizens of India and institutions registered in India or created by the Central/ State governments/ Union Territories for their notable and exceptional contributions during the last 3 years (2019-2021), in the areas of Telecom Skilling, Telecom Services, Telecom Manufacturing, Telecom Applications in deploying telecom dependent sectoral solutions for different fields such as agriculture, commerce, health, education etc.

2. Each Award shall carry a citation and a cash amount of rupees Two Lakh per awardee. Not more than five Awards shall be given in a year, subject to suitable candidate/s being selected by the Award Committee.
3. The awardees will be reimbursed airfare towards travelling to/ from his place to the station where the Award Function is held and will also be paid a lump sum amount towards incidental expenses.
4. The nominations are being received online at National Award Portal, i.e., <https://www.awards.gov.in>. The last date of receipt of nominations is 15 April, 2022 up to 2359 hours.
5. For more details, please refer the 'Regulations' at the website <https://www.awards.gov.in>

**For more information please contact:**

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# **Pandit Deendayal Upadhyaya Telecom Skill Excellence Award**

## **REGULATIONS**



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**Department of Telecommunications**  
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**PANDIT DEENDAYAL UPADHYAYA  
TELECOM SKILL EXCELLENCE AWARDS**

**REGULATIONS**

**1. PREAMBLE**

Telecom infrastructure and services are increasingly emerging as key enablers and critical determinants of a country's growth and well-being. India stands poised to benefit from significant expansion of telecom sector to unlock productivity, as well as to reach unserved and under-served markets; thus catalysing economic growth and development, generating new-age jobs and livelihoods, and ensuring access to next generation services for its citizens.

Growth in telecom sector not only boosts economy but also reduces digital divide. Telecom industry plays a major role in the rural development initiatives promoted by the Government of India in most economic way resulting in social welfare as well. There is requirement to build national capacity and institutional capabilities in the areas of Telecom Skilling, Telecom Services, Telecom Manufacturing, Telecom Applications in deploying telecom dependent sectoral solutions for different fields such as agriculture, commerce, health, education etc to reap the benefits from fast developments in telecom industry.

The exemplary and outstanding contributions and work of individual or institutions in the telecom sector/ including its wider applications in other sectors as well needs to be recognised so that they can serve as an inspiration to others.

**2. OBJECTIVE**

**Pandit Deendayal Upadhyaya Telecom Skill Excellence Awards (hereinafter, the 'Award')** have been instituted by Ministry of Communications, Government of India to encourage and stimulate/ inspire Telecom Skill ecosystem by rewarding the successful telecom skilled people and institutions of India annually for their exemplary and outstanding contributions in the areas of Telecom Skilling, Telecom Services, Telecom Manufacturing, Telecom Applications in deploying telecom dependent sectoral solutions for different fields such as agriculture, commerce, health, education etc.

**3. The AWARD**

- 3.1 The Award shall carry a citation and a cash amount of rupees two lakh per awardee.
- 3.2 Not more than five Awards shall be given in a year, subject to a suitable candidate being selected by the Award Committee for that year.

- 3.3 The awardees will be reimbursed towards travelling to/ from his place to the station where the Award Function is held, with airfare limited to the economy class air fare of Air India or any other carrier - if Air India flights are not available to the place - by shortest route on production of bills and ticket.
- 3.4 The awardees will also be paid Rs 7,500/- towards boarding, lodging and other incidental expenses.
- 3.5 The Award is not a title and cannot be used as suffix or prefix in any manner whatsoever. In the case of any misuse, the defaulter will forfeit the Award.
- 3.6 The Award shall not be conferred posthumously except in very rare and highly deserving cases.

#### **4. ELIGIBILITY**

- 4.1 All Indian citizens as well as institutions registered in India or created by the Central/ State governments/ Union Territories are eligible for the award.
- 4.2 The awards shall be given on the basis of contributions made and work done in India during last three years.
- 4.3 There is no age limit. Age shall not be a limiting factor for excellent work/achievement.
- 4.4 Applicants who have been selected for the Award during the last three years are not eligible to apply for these awards.
- 4.5 Individuals who are/were employed in an organization promoted and financed by the Central Government or State Government or in the respective governments and work/contribution submitted for consideration of award is their primary job/ duty/ responsibility, are ineligible for the awards unless such contribution has been after retirement etc. from such an organization/ government.

#### **5. CRITERIA FOR AWARD**

The applicant should have notable and exceptional contribution in the areas of Telecom Skilling, Telecom Services, Telecom Manufacturing, and Telecom Applications in deploying telecom dependent sectoral solutions for different fields such as agriculture, commerce, health, education etc. Preference shall be given for the works done in rural / backward areas.

#### **6. PROCEDURE FOR APPLYING**

- 6.1 Nominations will be invited publically every year.
- 6.2 The application towards nomination for the Award shall be filed online on the National Award Portal of Government of India (<https://www.awards.gov.in>).

- 6.3 Any Indian national or institution based in India can nominate themselves for consideration for this Award.
- 6.4 In case of Individual nominee, if work done in professional/official capacity, it is mandatory to upload specific recommendation of organization. In addition to this, organizations can also nominate their employees for consideration for this Award.
- 6.5 Nominations for consideration for this Award are also invited from
- Universities; Technical/ Educational/ Academic Institutions
  - Invest India under Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.
  - Heads of recognized Telecom Industry Associations/ Societies.
- 6.6 The recommendations for the award may also be invited from the State Governments/ Union Territory Administrations and Ministries/ Departments of the Government of India who shall send their recommendations online.
- 6.7 The Selection Committee may also, suo motu, recommend an individual/ institution for the award with sufficient justification.
- 6.8 Any additional information wherever applicable like Memorandum and Articles of Association containing objects and bye-laws, the annual reports of the last three years, Name of parent organization or registered body with the certified copy of the certificate of registration, Self Certification by authorized representative of institutions/ individual nominee are to be provided if and when asked by Department of Telecom.
- 6.9 The original copy of documents may be kept ready by the nominee. These may be required to be submitted to the Department, if and when required by Department of Telecom.
- 6.10 Nominations/ recommendations received beyond the prescribed date or which are incomplete or made in any format other than the prescribed, will be rejected.

## **7. SCREENING COMMITTEE**

- 7.1 A Screening Committee will be constituted in the Department of Telecommunications under the chairmanship of Joint Secretary level officer, with three Directors as Members.
- 7.2 The Screening Committee shall process the applications for eligibility and completeness and prepare a brief of profile on each nomination covering various aspects like field of work in line with scheme, utility for general public, Socio-economic impact, any positive effect on environment, innovation/ New Ideas etc.
- It may also verify the authenticity of work claimed to have been done by the candidates through Head of LSAs, who will be expected to furnish clear remarks/ feedback in respect of applicant in their territorial jurisdiction.
- 7.3 The Screening Committee shall place the applications, processed above, before the 'Award Committee'.

## **8. AWARD COMMITTEE**

8.1 The names of the candidates for the Award are recommended by the 'Award Committee' chaired by Chairman DCC & Secretary (Telecom). The constitution of the panel shall be as below:

### Award Selection Panel

|     |   |   |          |
|-----|---|---|----------|
| (a) | Chairman DCC & Secretary, Department of Telecom/Equivalent/Officer nominated by Chairman DCC & Secretary(T) | : | Chairman |
| (b) | Member(Services), DoT   | : | Member   |
| (c) | Nominated member from Ministry of Skill Development and Entrepreneurship                                    | : | Member   |
| (d) | Nominated member from Finance section, DoT  | : | Member   |
| (e) | Nominated member from Academia  | : | Member   |
| (f) | Member from Telecom Industry  | : | Member   |
| (g) | Nominated member from TEC, DoT  | : | Member   |
| (h) | Member from Skill Development unit, DoT   | : | Member   |

8.2 The 'Award Committee' shall closely examine all the nominations received for the Award and select the awardees.

8.3 The Award Committee will have liberty to take all appropriate steps including visiting different locations to understand the telecom excellence, achievements made by applicants.

8.4 The names of the candidates recommended by the Award Committee will be submitted to Minister of Communication for approval.

8.5 No Award shall be conferred except on the recommendation of the Award Committee.

8.6 The decisions of Award Committee and Department of Telecommunications shall be final.

## **9. Presentation Ceremony**

Presentation of the Awards will be made at an Award Presentation Ceremony on a date and time as may be decided.